GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1330 TO BE ANSWERED ON JULY 27, 2023

AMRUT

NO. 1330. SHRI UDAY PRATAP SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the metro cities/towns of Madhya Pradesh where work is being done under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) along with the targets fixed thereunder;
- (b) the details of the funds utilised from the central assistance received for sanctioned projects in Madhya Pradesh during the last three years and the current year, year and district-wise;
- (c) whether any mechanism has been developed for monitoring and supervision of the implementation of projects prepared at district and State-level; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): As per Census 2011, metropolitan cities are those cities having population of more than 4 million. In Madhya Pradesh, no city under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is categorised as metropolitan city as per Census 2011.

However, list of 34 AMRUT cities selected in the State of Madhya Pradesh under AMRUT Mission is placed as ANNEXURE.

(b): Under AMRUT, central assistance to States/ Union Territories (UTs) is released State Annual Action Plan-wise upon completion of certain conditions stipulated under the guidelines and not year-wise or district-wise. As regards the State of Madhya Pradesh, total committed Central Assistance (CA) for entire mission period is ₹2,593 crore. Utilization Certificates (UCs) worth ₹2,497 crore received against the released central assistance (projects) worth ₹2,497 crore so far. The details of Central funds released & UC received to the State of Madhya Pradesh during the last three years and current year is as under:

(Figures in ₹ crore)

	1 0	
Projects		
CA Released	UCs Received	
-	-	
100.76	100.76	
-	-	
-	-	
100.76	100.76	
	CA Released - 100.76 -	

(c) & (d): Under AMRUT Mission, States have been empowered to select, apprise, propose and after approval from Apex Committee of Ministry of Housing & Urban Affairs (MoHUA), implement projects within the broad framework of AMRUT Mission. Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC), headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State level. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level. For monitoring of AMRUT projects at district level, AMRUT guidelines provide for constitution of a District Level Review and Monitoring Committee (DLRMC) which will be co-chaired by the Member(s) of Parliament along with the District Collector. These Committees also review the progress of AMRUT Mission.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1330 REGARDING "AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 27 JULY, 2023.

LIST OF AMRUT CITIES IN MADHYA PRADESH

Name of State: Madhya Pradesh, Number of Cities: 34				
Betul	Damoh	Jabalpur	Neemuch	Seoni
Bhind	Datia	Khandwa	Pithampur	Shivpuri
Bhopal	Dewas	Khargone	Ratlam	Singrauli
Burhanpur	Guna	Mandsaur	Rewa	Ujjain
Chhatarpur	Gwalior	Morena	Sagar	Vidisha
Chhindwara	Hoshangabad	Murwara	Satna	Omkareshwar
Dabra	Indore	Nagda	Sehore	-